

EAGLE HOME APPLIANCES PRIVATE LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.
Category: List of unsecured financial creditors belonging to any class of creditors ; Date of Commencement of CIRP: March 28 2024 ; List of Creditors as on 11th April, 2025

S.No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim				



[Handwritten signature]